

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 85 OF 2006 (FOR PREL. HEARING)

TAMIL NADU JUDICIAL OFFICER ASSOCIATION

Petitioner(s)

VERSUS

HIGH COURT OF MADRAS TH. R.G. & ANR.

Respondent(s)

(With appln(s) for ex-Parte stay and office report )

Date: 06/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Dr. Francis A. Julian, Adv.

Mr. A. Mariarputham, Adv.

Mrs. Aruna Mathur, Adv.

Mr. Sumit Kumar, Adv.

for M/S Arputham, Aruna & Co., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Tag with Writ Petition (C) No.109 of 2005.

The result of the examination shall not be declared until further orders.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master